

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BUOYANT TECHNOLOGY CONSTELLATIONS PRIVATE LIMITED (IN CIRP)
OPERATING IN REAL ESTATE AT BENGALURU, CHENNAI AND HYDERABAD
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board
of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Buoyant Technology Constellations Private Limited (Insolvency Commencement Date: 23-08-2024) PAN: AAFCM1653D CIN: U45201KA2007PTC043436
2.	Address of the registered office	C-5, Rich Homes, No 5/1, Richmond Road, Richmond Town, Bangalore, Bangalore North, Karnataka, 560025 India
3.	URL of website	https://btcp-irp.com/
4.	Details of place where majority of fixed assets are located	Bengaluru and Chennai
5.	Installed capacity of main products/ services	1. The Corporate Debtor is having 5 projects Named: Mantri Lithos & Mantri Energia in Bengaluru, Mantri Signature & Mantri Solitude Villa in Chennai and Mantri Euphoria Villa in Hyderabad. 2. Out of which Lithos, Signature & Euphoria are completed except some pending essential & common works. 3. Whereas Project "Energia" & "Solitude" are Under Construction. 4. Apart from the above mentioned assets, the Corporate Debtor has registered Joint Development Agreements (JDAs) pertaining to various land parcels located at Manyata Tech Park, Bengaluru. (All details are provided as per the information presently available with the RP)
6.	Quantity and value of main products/ services sold in last financial year	As per Audited Balance Sheet prior to the CIRP date, the revenue from operation is Rs. 15.38 Cr. (FY 2023-24) and Rs. 73.54 Cr. (FY 2022-23). Further the audit of the Balance Sheet of FY 25-26 is completed. Additional details can be sought by prospective resolution applicants via a mail by raising request at e-mail at buoyanttechnology.cirp@rpmtra.in and sn.anjum123@gmail.com
7.	Number of employees/ workmen	Contract Based Employees: 5 (Employed by the IRP/RP)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained by sending e-mail at buoyanttechnology.cirp@rpmtra.in and sn.anjum123@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Detailed invitation of expression of interest can be obtained by sending e-mail at buoyanttechnology.cirp@rpmtra.in and sn.anjum123@gmail.com
10.	Last date for receipt of expression of interest	29-10-2026
11.	Date of issue of provisional list of prospective resolution applicants	07-11-2026
12.	Last date for submission of objections to provisional list	12-11-2026
13.	Date of issue of final list of prospective resolution applicants	20-11-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25-11-2026
15.	Last date for submission of resolution plans	26-12-2026
16.	Process email id to submit Expression of Interest	buoyanttechnology.cirp@rpmtra.in and sn.anjum123@gmail.com
17.	Details of the corporate debtor's registration status as MSME	YES

Notes:

1. The above is subject to the approval of the Hon'ble NCLT, Bengaluru Bench, for the extension of the Corporate Insolvency Resolution Process (CIRP) period beyond the present extended CIRP period, which is getting over on 14.10.2026.

The Resolution Professional shall comply with the order of the Hon'ble NCLT in respect of the pending extension application and the continuation of the Corporate Insolvency Resolution Process shall be carried out strictly in accordance with the said order.

Sd/-

Mr. Shaikh Nafis Anjum

Resolution Professional

For Buoyant Technology Constellations Private Limited

IBBI Reg. No. : IBBI/IPA-003/IPA-ICAI-N-00211/2018-2019/12363

Valid AFA: 31.12.2026

Date: 14-10-2026

Place: New Delhi

Reg. Address: A-34 Lower Ground Floor, Vikas Puri, New Delhi 110018

Communication Address: C-4, 2nd Floor, Central Market, Lajpat Nagar 2, Delhi -110024



Signature
14/10/2026

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR BUOYANT TECHNOLOGY CONSTELLATIONS PRIVATE LIMITED (IN CIRP) OPERATING IN REAL ESTATE AT BANGALURU, CHENNAI AND HYDERABAD (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
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The Resolution Professional shall comply with the order of the Hon'ble NCLT in respect of the pending expression application and the continuation of the Corporate Insolvency Resolution Process shall be carried out strictly in accordance with the said order.

Sd/-
Mr. Shaikh Nafis Anjum
Resolution Professional Limited
For Buoyant Technology Constellations Private Limited
 IBB/ Reg. No.: IBB/PA-003/PA-ICAI-N-00211/2018-2019/12363
Valid AFA: 31.12.2026

Date: 14-10-2026
Place: New Delhi **Reg. Address: A-34 Lower Ground Floor, Vikas Puri, New Delhi 110017**
Communication Address: C-4, 2nd Floor, Central Market, Lajpat Nagar 2, Delhi -110026

HDFC BANK

Branch: #3-6-310, Hyderguda Main Road, Basheerbagh, Hyderabad-500029.
18002100018/040-66588491- CIN L65920MH1994PLC080618 Website: www.hdfcbank.com

DEMAND NOTICE

Under Section 13(2) of the Securitization And Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002.

Whereas the undersigned being the Authorized Officer of **HDFC Bank Limited** (erstwhile HDFC Limited having amalgamated with HDFC Bank Limited by virtue of a Scheme of Amalgamation approved by Hon'ble NCLT-Mumbai vide order dated 17th March 2023) (**HDFC**) under Securitization and Reconstruction of Financial Assets and Enforcement Of Security Interest Act, 2002 and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued Demand Notices under Section 13 (2) of the said Act, calling upon the Borrower(s) / Legal Heir(s) / Legal Representative(s) listed hereunder, to pay the amounts mentioned in the respective Demand Notices, within 60 days from the date of the respective Notices, as per details given below. The undersigned have, caused these Notices to be pasted on the premises of the last known respective addresses of the said Borrower(s) / Legal Heir(s) / Legal Representative(s). Copies of the said Notices are available with the undersigned, and the said Borrower(s) / Legal Heir(s) / Legal Representative(s), may, if they so desire, collect the respective copy from the undersigned on any working day during normal office hours.

In connection with the above, Notice is hereby given, once again, to the said Borrower(s) / Legal Heir(s) / Legal Representative(s) to pay to **HDFC**, within 60 days from the date of publication of this Notice, the amounts indicated hereinbelow in their respective names, together with further interest @ 18% p.a. as detailed in the said Demand Notices from the respective dates mentioned below in column (c) till the date of payment and / or realization, read with the loan agreement and other documents/writings, if any, executed by the said Borrower(s). As security for due repayment of the loan, the following Secured Asset(s) have been mortgaged to **HDFC** by the said Borrower (s) respectively.

Borrower(s) / Legal Heir(s) / Legal Representative(s) attention is invited to the provisions of sub-section (8) of section 13 of the Act, in respect of time available to redeem the secured assets/.

Sl. No.	Name of Borrower / Co-Borrower	Total Outstanding Dues	Date of Demand Notice	Description of Secured Asset(s) / Immovable Property (ies)
(a)	(b)	(c)	(d)	(e)
1	Mrs. Prasanna Lakshmi K (Borrower) Mr. Gurubhramam A (Co-Borrower)	Rs.20,36,657/- (Rupees Twenty Lakhs Thirty Six Thousand Six Hundred Fifty Seven Only) Dues as on 31-Mar-2026*	02-May-2026	All that the part and parcel of the Plot No.73/B in Survey 31, 32, 34 & 47, admeasuring 100 square yards or equivalent, 83.6 square meters, situated in Jagapathi Hills at Allapur Village Kukatpally Municipality, Balanagar Mandal, Ranga Reddy District and bounded as follows: North: Plot No.72, South: 30 Wide Road, East: Plot No.56, West: Plot No.737A.

*with further interest as applicable, incidental expenses, costs, charges etc. incurred till the date of payment and / or realization.

If the said Borrowers shall fail to make payment to **HDFC** as aforesaid, then **HDFC** shall proceed against the above Secured Asset(s) / Immovable Property (ies) under Section 13 (4) of the said Act and the applicable Rules entirely at the risk of the said Borrower(s) / Legal Heir(s) / Legal Representative(s) as to the costs and consequences.

The said Borrower (s) / Legal Heir(s) / Legal Representative(s) are prohibited under the said Act to transfer the aforesaid Secured Asset(s) / Immovable Property (ies), whether by way of sale, lease or otherwise without the prior written consent of **HDFC**. Any person who contravenes or abets contravention of the provisions of the Act or Rules made thereunder shall be liable for imprisonment and/or penalty as provided under the Act.

Date: 12-Oct-2026
Place: Hyderabad

Regd. Office: HDFC Bank House, Senapati Bapat Marg, Lower Parel (West), Mumbai- 400020

For HDFC Bank Limited
Sd/- Authorised Officer

 HDFC BANK We understand your world		Registered Office: HDFC Bank House, Senapati Bapat Marg, Lower Parel (West), Mumbai - 400 013 and having one of its office at Retail Portfolio Management at HDFC Bank Ltd, 1st Floor, I-Tech Techno Campus, Kanjurmarg (East), Mumbai - 400042.			
SALE INTIMATION AND NOTICE FOR SALE OF SECURITIES PLEDGED TO HDFC BANK LTD.					
The below mentioned Borrowers of HDFC Bank Ltd. (the "Bank") are hereby notified regarding the sale of securities pledged to the Bank, for availing credit facilities in the nature of Loans/Overdraft Against Securities.					
Due to persistent default by the Borrowers in making repayment of the outstanding dues per agreed loans / facilities terms, the below loan / facilities accounts are in delinquent status or classified as NPA (Non-Performing Asset). The Bank has issued multiple notices on loan recall notice to these Borrowers, including the final sale notice on the below mentioned date whereby, Bank had invoked the pledge and provided 7 days' time to the Borrower to repay the entire outstanding dues in the below accounts, failing which, Bank would be at liberty to sell the pledged securities without issuing further notice in this regard. The Borrowers have neglected and failed to make due repayments, therefore, Bank in exercise of its rights under the loan agreement as a pledgee has decided to sell / dispose off the Securities on or after 22nd October 2026 for recovering the dues owed by the Borrowers to the Bank. The Borrowers are hereby notified to treat this as a notice of sale in compliance of section 176 of the Indian Contract Act, 1872. The Borrowers are, also notified that, if at any time, the value of the pledged securities falls further due to volatility in the stock market to create further deficiency in the margin requirement then Bank shall at its discretion sell the pledged security within one (1) calendar day, without any further notice in this regard. The Borrower(s) shall remain liable to the Bank for repayment of any remaining outstanding amount, post adjustment of the proceeds from sale of pledged securities.					
Sr. No.	Loan Account Number	Borrower's Name	Outstanding Amount as on 11 th October 2026	Date of Sale Notice	
1	XXXXXXXXXX9258	P RAJALAKSHMI HEDGE	8,14,618.20	12-10-2026	
2	XXXXXXXXXX9163	S PRADEEP	18,66,979.70	12-10-2026	
3	XXXXXXXXXX0012	VENU GOPALA KRISHNA DHULIPALA	1,93,993.54	12-10-2026	
4	XXXXXXXXXX9806	CHANDRASHEKAR VISWANATH	2,039.74	12-10-2026	
5	XXXXXXXXXX0605	MUKESH BANSAI	9,08,227.11	12-10-2026	
6	XXXXXXXXXX5858	KISHORE AMRUTH	7,73,878.92	12-10-2026	
7	XXXXXXXXXX7941	DRUSHTI DUSHYANT NAHATA	4,03,639.00	12-10-2026	
8	XXXXXXXXXX8211	D RAJAN	43,631.25	12-10-2026	
9	XXXXXXXXXX9422	ASWINI KUMAR HOTTA	6,51,966.79	12-10-2026	
10	XXXXXXXXXX9440	DHARMARAJ A	3,135.37	12-10-2026	
11	XXXXXXXXXX0283	VICHITRA KUMARI NAIR	1,449.16	12-10-2026	
12	XXXXXXXXXX2432	SHRUTI JAISWAL	1,69,283.70	12-10-2026	
13	XXXXXXXXXX3282	ALOKA C	2,121.00	12-10-2026	
14	XXXXXXXXXX8476	NARPAT KUMAR LUNIA	1,59,694.06	12-10-2026	
15	XXXXXXXXXX7659	MEHUL PATEL	3,929.32	12-10-2026	
16	XXXXXXXXXX7831	GOVINDARAJAN B	3,190,287.70	12-10-2026	
17	XXXXXXXXXX0690	SHITAL KUMAR BHAGAT	7,03,321.99	12-10-2026	
18	XXXXXXXXXX6505	VIJAY SINGH THAKUR	4,062.95	12-10-2026	
19	XXXXXXXXXX3414	PRIYA MALLYA	14,246.00	12-10-2026	
20	XXXXXXXXXX2530	PARTHASARATHY B G	21,876.82	12-10-2026	
21	XXXXXXXXXX5903	VISHAL UCHILA SHISHIR	9,67,656.82	12-10-2026	
22	XXXXXXXXXX8257	PRATEEK DIXIT	8,62,297.00	12-10-2026	
23	XXXXXXXXXX7685	K DEEPIKA PONNAPPA	5,25,412.76	12-10-2026	
24	XXXXXXXXXX3297	SUFY NADEEM PASHA	10,18,232.82	12-10-2026	
25	XXXXXXXXXX6393	ROOPA TEGGINA MATH	5,52,779.82	12-10-2026	
26	XXXXXXXXXX0804	K HEMANTH KAMATH	7,16,953.00	12-10-2026	
27	XXXXXXXXXX4031	RAJESHWARI SINHA	5,95,839.82	12-10-2026	
28	XXXXXXXXXX1290	KAUSTUBH KUMAR	8,31,645.82	12-10-2026	

DATE : 14.10.2026
PLACE : KARNATAKA

HDFC BANK LTD.

Sd/-

BENGALJIRUI

Continued...			Physical Auction Details				
Loan Account No.	Customer Name	Branch	Loan Amount (in Rupees)	Loan Account No.	Customer Name	Branch	Loan Amount (in Rupees)
L26660000117715	Saranraj K	Pannuti	200001	L9001090160457316	Manikandan Murugesan	Sempatti	66200
L26660000097660	Sivaram S	S V Patel Salai Puducherry	648000	L9001090159884784	Lokesh Prakash	Porur Chennai	426200
L26660000097850	Sivaram S	S V Patel Salai Puducherry	573400	L9001090160337812	Sivakumar	Avdaiyarkoil	70200
L26660000097770	Sivaram S	S V Patel Salai Puducherry	752400	L9001090159788780	Kesavan B	Gobichettipalayam	92000
L26660000156750	Jagadeesan	S V Patel Salai Puducherry	285900	L9001090159557251	Sivabalan Rajamani	Harur	45000
L26660000324555	Jagadeesan	S V Patel Salai Puducherry	962400	L9001090159850402	Sivabalan Rajamani	Harur	114200
L26660000156680	Jagadeesan	S V Patel Salai Puducherry	926900	L9001090159549532	Sivabalan Rajamani	Harur	81900
L26660000155842	Jagadeesan	S V Patel Salai Puducherry	994300	L9001090160044099	Vadivel Chelladurai	Tirupathur	45300
L26660000098978	Jabar Ali M	Manachannallur	758200	L9001090160940751	Vadivel Chelladurai	Tirupathur	54300
L26660000097530	Jabar Ali M	Manachannallur	851400	L9001090160352911	Sureshkumar Sundaramoorthy	Lalgudi	224200
L26660000098508	Sudhakar	Thirukoilure	328800	L9001090160433383	Raja J	Lalgudi	255000
L26660000098898	Gobinath B	Gobichettipalayam	314900	L9001090159600129	Pavalan C	Allanganallur	180700
L26660000114740	Nithish C	Kakkalur Village Thiruvallur	713500	L9001090159789113	Shalini	Tirupathur	242300
L26660000110217	Manokaran Govindasamy	Srimushnam	153900	L9001090159789413	Shalini	Tirupathur	255000
L26660000211777	Murugan Kudalipandi	Chinnamanur	162600	L9001090160456483	Kalaiselvam	Tirupathur	190000
L26660000117575	Srikanth S	Kallakuruchi	502000	L9001090160456403	Kalaiselvam	Tirupathur	21600
L26660000118533	Manimegalai	Sankarancoil	305000	L9001090160455980	Bharathi Chanthira Bose	Nagapattinam	159400
L26660000148526	Ajithkumar R	S V Patel Salai Puducherry	1000000	L9001090161226836	Manoj Ravichandran	Needamangalam	231600
L26660000407929	Anandan Singaraj	Vadipatti	158500	L9001090161318750	R Sundaramoorthy	Peranamattu	171700
L26660000206467	Anandan Singaraj	Vadipatti	52000	L9001090157537683	Selvaraj	Perundurai	21700
L26660000159185	K Kannan	Utharamerur	85600	L9001090160922840	Chandrasekar Alagar	Sempatti	21600
L26660000164965	Kalaamani G	Srimushnam	156000	L9001090161127146	Chandrasekar Alagar	Sempatti	57400
L26660000174946	Devi G	Manachannallur	513100	L9001090160059430	M Venkatesan	Vellore	264600
L26660000166471	Devi G	Manachannallur	532800	L9001090160697747	Bharathimohan Pitchai	Shastri Road Tiruchirappalli	182200
L26660000174026	Devi G	Manachannallur	863200	L9001090159926071	Preethi G	Chennai-pallavaram	411700
L26660000228786	Viji Periyar Selvan	Thiruvavur	220800	L9001090159868802	Nathiya Sivasankaran	Tambaram West Chennai	183300
L26660000246651	Govintharajan C	Peranamattu	200500	L9001090160951043	Sudha Murugan	Fairlands Salem	37000
L26660000177510	Prakash D	Thiruvavur	230000	L9001090161240795	Anjali K	Fairlands Salem	140100
L26660000175964	Divya K	S V Patel Salai Puducherry	96000	L9001090159629221	Vinothkumar Somu	Fairlands Salem	126500
L9001090160075375	Selvakumar Ramasamy	Fairlands Salem	247100	L9001090160289912	Anand P	Fairlands Salem	213300
L9001090160938017	Aaron Praveen D	Gold Loan Shoppe Tirupur	44100	L9001090160395595	Punitha Kumar	Fairlands Salem	172100
L26660000176922	Sivaraman	Allanganallur	334300	L9001090160464752	Saravanan Mahalingam	Fairlands Salem	470900
L26660000197622	Prasanth Veeramani	Kumbakonam	228700	L9001090160460730	Saravanan Mahalingam	Fairlands Salem	535000
L26660000349657	M Angalappan	S V Patel Salai Puducherry	237000	L9001090160460680	Saravanan Mahalingam	Fairlands Salem	489000
L26660000210229	M Angalappan	S V Patel Salai Puducherry	528000	L9001090160460790	Saravanan Mahalingam	Fairlands Salem	475200
L26660000185895	M Angalappan	S V Patel Salai Puducherry	99900	L9001090160491999	Rajesh Ramchandran	Fairlands Salem	476700
L26660000210179	M Angalappan	S V Patel Salai Puducherry	589500	L9001090160492092	Rajesh Ramchandran	Fairlands Salem	486300
L26660000193119	Valliammal N	Kellys Road Ranipet	736000	L9001090160488942	Rajesh Ramchandran	Fairlands Salem	407000
L26660000193589	Cilaramary	Thirukoilure	89700	L9001090160345488	Siva	Sivakasi	87440
L26660000198400	Kaviya S	Virudhachalam	114800	L9001090161453319	Krishnamoorthy	Mylapore Chennai	211200
L26660000204881	Kirubakaran	Arani	171000	L9001090161453579	Sharthaj Amreen B	Mylapore Chennai	186300
L26660000197452	Subburaj K	Periyakulam	222500	L9001090161492601	Kavitha S	Mylapore Chennai	113900
L26660000204132	Hariputhiran Chinnannan	Krishnagiri	152672	L9001090158510996	Ramamoorthi Mariyappan	Thirumangalam	86300
L26660000200658	Hariputhiran Chinnannan	Krishnagiri	160700	L9001090161229252	Ramamoorthi Mariyappan	Thirumangalam	66300
L26660000213584	Narenthiran Balusamy	Thiruthuraipoondi	190000	L9001090161419586	S Giritharan	Fairlands Salem	265000
L26660000222056	Dhivyabarathi S	Vengikkal Thiruvannamalai	387900	L9001090160472098	Viswanathan Shanmugam	Vellore	191200
L26660000222346	Karthikeyan Rajendran	Peravurani	30000	L9001090160473421	Bharathi Viswanathan	Vellore	109600
L26660000230931	Vinothkumar N	Utharamerur	384000	L9001090160341329	Vinothkumar Annadurai	Kaniyambadi	249850
L26660000230941	Vinothkumar N	Utharamerur	219900	L9001090160344625	Vinothkumar Annadurai	Kaniyambadi	469494
L26660000225881	Vela	Thirukoilure	175000	L9001090160341129	Vinothkumar Annadurai	Kaniyambadi	396355
L26660000395119	Vela	Thirukoilure	79900	L9001090159802758	Murugan T	Sivakasi	245167
L26660000242928	Velusamy Saravanan	Erode	859000	L9001090159802638	Selvi M	Sivakasi	276260
L26660000338618	Velusamy Saravanan	Erode	922000	L9001090159764650	Murugeswari Subbiramani	Vadipatti	161200
L26660000291105	Velusamy Saravanan	Erode	826500	L9001090159613157	Menaka Devi K	Perundurai	257700
L26660000242978	Velusamy Saravanan	Erode	601700	L9001090159510988	Silambarasan Munusamy	Karaikal	198800
L26660000228306	Seenivasan Govindharaj	Thirupattur	315000	L9001090159640614	Jeganathan Ramchandran	Karaikal	249000
L26660000230041	Vignesh P	Chinnamanur	137400	L9001090160840438	Avinash	Karaikal	128800
L26660000230781	Santhanasuresh Arulappan	Kumbakonam	106000	L9001090159611561	Anul	Karaikal	250000
L26660000241900	Anbu	Vikravandi	201135	L9001090160388712	Vignesh Sakthi	Harur	45400
L26660000238776	Chandru	Chidambaram	218000	L9001090160358986	Mohana	Nagapattinam	115700
L26660000240952	Muthukumar	Vedaranyam	582000	L9001090160792728	Mohana Prassanth G	Nagapattinam	293900
L26660000258638	Muthukumar	Vedaranyam	328700	L9001090160843094	Nivetha A	Nagapattinam	41700
L26660000243886	Vimal Kasinathan	Malaiaduthurai	147900	L9001090161259478	Madhan M	Nagapattinam	182300
L26660000246581	Srithar Prakasam	Ambur	302000	L9001090160375191	Kathaleeswari M	Tirupathur	203800
L26660000245263	Vellaiyammal Sadaiyan	Allanganallur	65900	L9001090160379320	Kathaleeswari M	Tirupathur	141300
L26660000245963	Settusekar	Malaiaduthurai	334600	L9001090160333810	M Anandhi	Palikonda	350700
L26660000246841	Ranjithkumar Dhanabal	Virudhachalam	76300	L9001090160559122	Gajendran Thangaraj	Mayiladuthurai East	254200
L26660000249446	Ayyanar Mahalingam	Allanganallur	107400	L9001090159832911	Magesh Sakthivel	Sirkali	271000
L26660000250023	Murthy	S V Patel Salai Puducherry	393800	L9001090159833314	Dhivagar M	Udumalaipettai	22350
L26660000249876	Kumar Ganesan	Thirukoilure	111300	L9001090161491791	Rajendran Premalatha	Shastri Road Tiruchirappalli	236000
L26660000252259	Sugumar Satchidanandam	Madipakkam	500200	L9001090160517521	Mageshwari Kannan	Tiruppur	183300
L26660000257630	Thirunavukkarsu M	Vengikkal Thiruvannamalai	49050	L9001090160571188	Uma	Tiruppur	181600
L26660000259206	Krishnamurthy Arumugam	Tindivanam	203000	L9001090160577230	Mahapandi	Tiruppur	402000
L26660000261262	Selvakumar Mosas	Sirkali	185200	L9001090161331829	Muruganatham Ayyasamy	Tiruppur	500000
L26660000262350	Vaitheki	Malaiaduthurai	321000	L9001090161497573	Sulochana	Tiruppur	91000
L26660000470128	M Nishanthi	Kaniyambadi	330090	L9001090161193118	Guna Krishnan	Pudukottai	243100
L900109046063362	M Nishanthi	Kaniyambadi	93100	L9001090161363298	Yathishkumar Arumugam	Tindivanam	174405
L9001090159910847	Vijaya Ganapathi	Shastri Road Tiruchirappalli	249200	L9001090160722687	Angel Jebakani J	Sivakasi	213104
L9001090159914246	Vijaya Ganapathi	Shastri Road Tiruchirappalli	33900	L9001090160959891	Pitchaimani Senthilkumar	Sivakasi	89380
L9001090160349887	Pushpavathi Jayaram	Rajapalayam	63590	L9001090160580747	Dillibabu G	Tiruttani	245500
L9001090459707650	Murugan	Harur	179600	L9001090161326319	R Avinash	Tiruttani	349000
L26660000426793	Murugan	Harur	126500	L9001090161543950	Divakar Devaraj	Tiruttani	174200
L9001090160485886	Iyappan Krishnan	Nagapattinam	824800	L9001090160551654	Sandhya A	Virudhachalam	260300
L9001090461363851	Senthil Kumar N	Vellore	155200	L9001090160645084	Kowsalya	Virudhachalam	302000
L26660000495371	Janaki Murugan	Avadi	221000	L9001090161163512	Sakthivel Balan	Virudhachalam	247900
L26660000511393	Selvam	Tirupathur	325700	L9001090161456465	Prakash K	Udumalaipettai	26400
L26660000517022	Rathina	Tirupathur	79700	L9001090161136725	Prakash K	Udumalaipettai	88750
L9001090460573487	Kanimozhi Senathipathi	Harur	120600	L9001090160702063	Muthuvel	Tirupathur	222100
L9001090160288909	S Pushpalatha	Saibaba Colony Coimbatore	107900	L9001090160705512	Srihari Muthaiya M	Tirupathur	149200
L9001090159602622	Balamurugan Somamoorthi	Pudukottai	244000	L9001090160856992	Santhya Pandisamy	Tirupathur	178600
L9001090160084894	Muthukumar Lakshmanan	Pudukottai	179600	L9001090161554542	Murugan G	Srimushnam	173400
L9001090159470984	S Haribabu	Vellore	204200	L9001090161453159	Radhakrishnan T	Vedaranyam	92200
L9001090159920209	Suriyapradap Balaji	Vellore	324000	L9001090161467460	Karthi M	Vedaranyam	157400
L9001090159919088	Suriyapradap Balaji	Vellore	435300	L9001090160257610	Murugan J	Periyakulam	240400
L9001090160794421	Kartheeswari P	Rajapalayam	249600	L9001090160146585	Rajesh R	Tambaram West Chennai	41267
L9001090160790812	Gowtham K	Rajapalayam	250000	L9001090160345718	Thirupattai Ramamoorthi	Vadipatti	295600
L9001090160793991	Kalieswari K	Rajapalayam	239400	L9001090160372645	K Pushparaj	Thirumangalam	342000
L9001090157435197	R Kalai Arasan	Sivakasi	88180	L9001090160520088	M Balaji	Papanasam	33000
L9001090160563692	Subbaramaniyan Kaliyan	Srimushnam	259200	L9001090161568023	Suresh P	Gold Loan Shoppe Tirupur	164900
L9001090461403095	Arun M	Gobichettipalayam	320400	L9001090160569314	Karuppaiah Rajangam	Thirumangalam	253800
L9001090159812660	Saranya S	Vakkil New Street Madurai	3				

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ಏಕದಿನ ರ್ಯಾಂಕಿಂಗ್: ಸ್ಮೃತಿ

ಮುಖ್ಯ: ಇತ್ತೀಚೆಗೆ ಭಾರತ ಮಹಿಳಾ ಕ್ರಿಕೆಟ್ ತಂಡದ ನಾಯಕಿಯಾಗಿ ನೇಮಕಗೊಂಡಿರುವ ಸ್ವಲ್ಪ ಮಂಧಾನ, ಮಂಗಳವಾರ ಬಿಡುಗಡೆಯಾದ ಐಸಿಸಿ ಮಹಿಳಾ ಏಕದಿನ ಬ್ಯಾಟ್‌ಗಳ ರ‍್ಯಾಂಕಿಂಗ್ ಪಟ್ಟಿಯಲ್ಲಿ ಅಗ್ರಸ್ಥಾನವನ್ನು ಉಳಿಸಿಕೊಂಡಿದ್ದಾರೆ. ಆಸ್ಟ್ರೇಲಿಯಾದ ಎಲಿಸ್ ಹೆರ್ರೆ ಮತ್ತೆ ಅಗ್ರ 10ರೊಳಗೆ ಪ್ರವೇಶಿಸಿದ್ದಾರೆ.

790 ಅಂಕಗಳೊಂದಿಗೆ ಮಂಧಾನ ಮೊದಲ ಸ್ಥಾನದಲ್ಲಿದ್ದಾರೆ. ಹರ್ವನ್‌ಪ್ರೀತ್ ಕೌರ್ ಮಾತ್ರ ಅಗ್ನಿ 10ರಲ್ಲಿರುವ ಮತ್ತೊಬ್ಬ ಭಾರತೀಯ ಬ್ಯಾಟರ್ ಆಗಿದ್ದು ಅವರು ಒಂಬತ್ತನೇ ಸ್ಥಾನದಲ್ಲಿದ್ದಾರೆ. ಏಕದಿನ ಬೌಲಿಂಗ್ ರ್ಯಾಂಕಿಂಗ್ ವ್ಯವಸ್ಥೆಯಲ್ಲಿ ಭಾರತದ ದೀಪ್ತಿ ಶರ್ಮಾ ಒಂದು ಸ್ಥಾನ ಕುಸಿದು 9ನೇ ಸ್ಥಾನಕ್ಕೆ ತಲುಪಿದ್ದಾರೆ.

ಇಂದು ವೆಸ್ಟ್‌ಇಂಡೀಸ್ ವಿರುದ್ಧದ 4ನೇ ಟಿ20 ಪಂದ್ಯ. ಮತ್ತೆ ರನ್ ಮಳೆ ನಿರೀಕ್ಷೆ.

ಭಾರತಕ್ಕೆ ಸರಣಿ ಕೈವಶದ ಗುರಿ

ಹೈದರಾಬಾದ್: ಭಾರತ ಮತ್ತು ಪಾಕಿಸ್ತಾನ ನಡುವಿನ ನಾಲ್ಕನೇ ಟಿ20 ಕ್ರಿಕೆಟ್ ಪಂದ್ಯ ಇಲ್ಲಿನ ರಾಜ್‌ಲೇನ್ ಗ್ರಾಂಧಿ ಅಂತಾರಾಷ್ಟ್ರೀಯ ಕ್ರೀಡಾಂಗಣದಲ್ಲಿ ಒಂದುವಾರ ನಡೆಯಲಿದೆ. ಪಂದ್ಯಗಳ ಸರಣಿಯಲ್ಲಿ ಪ್ರಸ್ತುತ 2-1 ಮನ್ನಾಡು ಸಾಧಿಸಿರುವ ಆಫಿಫೇಯ ಟೀಮ್ ನಡೆಯಲಿಯಾ, ಬೆಂಗಳೂರಿನಲ್ಲಿ 3-17ರಂತೆ ಸೋತುರುವ 5ನೇ ಪಂದ್ಯ ಬಾಕಿ ಇರುವಂತೆಯೇ ಸರಣಿಯಲ್ಲಿ 3-1ರಲ್ಲಿ ಮನ್ನಾಡು ಸಾಧಿಸಿರುವ ಗುರಿ ಹೊಂದಿದೆ.

ಹಿಂದಿನ ಮೂರು ಪಂದ್ಯಗಳಲ್ಲಿ ಗೆದ್ದಿದ್ದರೂ, ಇನ್ನೂ ಒಂದನೇ ಸ್ಥಾನದಲ್ಲಿದ್ದು, ಸರಣಿಯನ್ನು ಜಯಿಸಲು ತಂದೆಗಳು ರಸ್ತೆ ಮೆಕೆಯನ್ನು ಸರಿಯಾದ ಕಾರಣ ನಾಲ್ಕನೇ ಪಂದ್ಯದಲ್ಲೂ ಹೊಂದಿಲ್ಲ. ಎರಡನೇ ಇದು ಮುಂದುವರಿಯುವ ಸಾಧ್ಯತೆ ಇದೆ. ಬ್ರಾಹ್ಮಣಗಳನ್ನು ಸರಣಿಯ ಆರಂಭಿಕ ಪಂದ್ಯದಲ್ಲಿ ಪಂದ್ಯ ತೀವ್ರ ಕುತೂಹಲದಿಂದ ದೃಶ್ಯವಾಗಿ ಪಂದ್ಯದಲ್ಲಿ ರಾಜೀವ್ ಗಾಂಧಿ ಕೀರ್ತಿ ಸ್ಮಾರಕವಾಗಿ ನೀಡಿದ್ದ ಪ್ರಮಾಣ ಮೈತ್ರಿ ಪಕ್ಷದಲ್ಲಿ ೫೨೦

ತಂಡಕ್ಕೆ ಮರಳಿದ ಗೋಲ್‌ಕೀಪರ್

[illegible]

ಪಂದ್ಯವನ್ನು ಗದ್ದು
ತಪಾಕಿಡುವ ನಿಯಂತ್ರಿ
ಅದರಲ್ಲಿರುವ ಸ್ವೀಯ
ಎಂದಿರುವ ಕಾರಣ
ಮೂಡಿಸಿದೆ.
ಕ್ರಿಡಾಂಗಡದ
208

ಮತ್ತು 187 ರಂಗಗಳನ್ನು ಯಶಸ್ವಿಯಾಗಿ
ಬೆಳೆಸಲಾಗಿದೆ. ಐಎಎಲ್ ಫ್ಯಾಂಟಂ
ಹೈದರಾಬಾದ್ ತಂಡದ ಅಭಿನೇಷಾ ಶಮ
ಅಕಾಶ್ ಇಲ್ಲಿನ ಖೀಷ ಚಿರನುಚಿತಮಾ
ರುವ ಕಾರಣ ಅವರಿಂದ ದೊಡ್ಡ ಏರ್ಪಾ
ನೀಡಿಸಲಾಗಿದೆ. ಅಂತೆಯೇ ಮ
ಇಂಡೀಸ್ ತಂಡ, ರಾಷ್ಟ್ರಪತಿಗಳ ಅವ

ಕೃಷ್ಣ ಗಿಲ್, ಶಫಾಲಿಗೆ ಜ

ಮಧ್ಯ: ಭಾರತ ಕೃಷಿ ತಂಡದ ನಾಯಕ
ಶುಭನ್ ಗಾಲ್ ಐಎಸ್ ಪುರಂದರ ಸೆಪ್ಟೆಂಬರ್
ತಿಂಗಳ ಆಟದಾಟ ಪ್ರತಿಭೆ ಭಾವನಾರ್ಥಿಧಾರಿ.
ಮೆಸ್ಸಿ ಇಂಡೀಸ್ ವಿರುದ್ಧ ಗಮನಾರ್ಹ
ಪ್ರದರ್ಶನ ನೀಡಿದ ಹಿನ್ನೆಲೆಯಲ್ಲಿ ಅವರು 5ನೇ
ಬಾರಿಗೆ ಈ ಪ್ರಶಸ್ತಿ ಭಾವನಾರ್ಥಿಧಾರಿ.
ಈ ಮಧ್ಯೆ, ಆರಂಭಿಕ ಬ್ಯಾಟರ್ ಶಹಾಲಿ

[illegible]

ಮೂಲ ಬಂದವ. ಹೀಗಾಗಿ ಬುಧವಾರದ ಬೆಳಿಗ್ಗೆ 200 ರಿಂದ 250 ರಷ್ಟು ದಾಖಲೆಗಳಿಗೆ ಸೀಟುಗಳನ್ನು ಹಂಚಿ, ಬುಧವಾರದ ಸಂಜೆ 7 ರಿಂದ 7.30 ರವರೆಗೆ ಸ್ವಲ್ಪ ಅರಂಭ: ಸ್ವಲ್ಪ: ರಾಜೀವ್ ಗಾಂಧಿ ಅಂತಾರಾಷ್ಟ್ರೀಯ ಕ್ರೀಡಾಂಗಣ, ಹೈದರಾಬಾದ್; ನೇರ ಪ್ರಸಾರ: ಸ್ಟಾರ್ ಸ್ಪೋರ್ಟ್ ನೆಟ್‌ವರ್ಕ್.

ನಿನ್ನಿ ತಿಂಗಳ ಪ್ರಶಸ್ತಿ

ಯೂಗ ವಿಸ್ತಾರ ಕೆಲವು ಮಟ್ಟದ ಗೆಲುವು ತಂದಿರಬಹುದು, ಆದರೆ ಇದು ಸ್ವಲ್ಪಮಟ್ಟಿಗೆ ಮಾತ್ರ. ಇದರಲ್ಲಿ ಅನೇಕ ಸಮಸ್ಯೆಗಳಿವೆ. ಇವುಗಳನ್ನು ಪರಿಹರಿಸಲು ಸರ್ಕಾರವು ಹಲವಾರು ಕ್ರಮಗಳನ್ನು ಕೈಗೊಂಡಿದೆ. ಆದರೆ ಇವುಗಳೆಲ್ಲವೂ ಸಮಸ್ಯೆಗಳನ್ನು ಪರಿಹರಿಸಲು ಸಾಕಷ್ಟು ಅನುಕೂಲವಲ್ಲ. ಇದರಲ್ಲಿ ಅನೇಕ ಸಮಸ್ಯೆಗಳಿವೆ. ಇವುಗಳನ್ನು ಪರಿಹರಿಸಲು ಸರ್ಕಾರವು ಹಲವಾರು ಕ್ರಮಗಳನ್ನು ಕೈಗೊಂಡಿದೆ. ಆದರೆ ಇವುಗಳೆಲ್ಲವೂ ಸಮಸ್ಯೆಗಳನ್ನು ಪರಿಹರಿಸಲು ಸಾಕಷ್ಟು ಅನುಕೂಲವಲ್ಲ.

ದಿನ ಆರು ಕೂಟ ದಾವಿಲೆ
ಜು ಸ್ಪರ್ಧೆ : ಶಿವಾಂಕ್, ಹಿತ್ತೇಷಿ ಶ್ರೇಷ್ಠ ಈಜುಪಟುಗಳು

ಕೆ ಮೈಸೂರು
ಅಂಜಾನಿ ಚಾಮುಂಡಿ ವಿಹಾರ ನೆರೆಹೊತ್ತಿನ ರಾಷ್ಟ್ರಮಟ್ಟದ ಕೂಟದಲ್ಲಿ ದಾಮಲೆಗೆ ಬೇಕೆ ಮೊದಲ ದಿನಕಾಲ್ಯು ದಾಮಲೆಗಳು ಸ್ತೆ. 2ನೇ ದಿನವಾದ ಆರು ನೂತನ ಕೂಟ ದಾಮಲೆಗಳು ದೇಶದಿಂದಿಗೆ ಎರಡು ದಿನಗಳಲ್ಲಿ 10 ಯಾವಾ
ನಗರ ವಿಭಾಗದ ಪ್ರಸನ್ನಮೂರ್ ಮೊಣ್ಣು ಓಟದ ಮೂಲಕ ಗಮನ

[illegible]

ಇಲ್ಲಿ ದಾಖಲೆ ನಿರ್ಮಿಸಿರುವ ದಾಖಲೆಯನ್ನು ಉತ್ತಮ
ಹಾಗೂ ವೈಭವ ಎಂ. ಪಾಟೀಲ್ ಈಜುಕೊಳದಲ್ಲಿ
ಪ್ರಮುಖ ಸಚಿವರೊಂದಿಗೆ ಮುಖಾಂತರಿಸಿದ

ಭಾಗದ ತೇಜಲ್ ಕೆ.ಆರ್. 110
ಸ್ವರ್ಣಯ್ಯ 15.10 ಸೆಂಟುಗಳಲ್ಲಿ
ತನ ಕೊಟ ದಾಯಿ ಸ್ವಾತಿಧ್ಯಾ.
ರೇ. 0ಲೇ ಸ್ವರ್ಣಯ್ಯ ಬೆಂಗಳೂರು
ತಂದವು 3 ನಿಮಿಷ 14.30

ಶಿವ ದಾಖಲೆ ನಿರ್ಮಿಸಿದ
ಮುಂಚೆ: ಮಹಿಳೆಯರ
ದಾಖಲೆಗಳ ಸಂಖ್ಯೆ
ಮಾತ್ರವೇ 1.57
ಜಂತ್ಯ ಸ್ಪರ್ಧೆಯಲ್ಲಿ 5.7
ನೂತನ ಕೂಟ ದಾಖಲೆ
ಮಾತ್ರವೇ 1.57
ಮೀ. ಓಟವನ್ನು 2 ನಿಮಿಷ
ಪೂರ್ಣಗೊಳಿಸಿ ಓಡಿದ

ಡಿಸಿಕೋಂಡಿಷ್ನಾರೆ.
ಮಂಗಳವಾರ
ಸರ್ವೆಸಾಧಾರಣ ಸಭೆಯಲ್ಲಿ

ಎ.ಹಿ.ಪ್ರೆ.ಸಿ. ವೈಯಕ್ತಿಕವಾಗಿ ಭಾಷನರಾದರು.

[illegible]

 ಕರ್ನಾಟಕ ವಿದ್ಯುಚ್ಛಕ್ತಿ ನಿಯಂತ್ರಣ ಅಯೋಗ ಸಂಖ್ಯೆ 15-1, ಮೈಸೂರು ಜಿಲ್ಲಾ ಮಂಡಳಿ, ಮಂಡಳಿ, ಬೆಂಗಳೂರು-560052 ಫೋನ್: 200226867/78/79 ಫ್ಯಾಕ್ಸ್: 200226867 ಮತ್ತು ಹೇರ್-ಕಾಂಟಾಕ್ಟ್: kere-ka@knl.in ವೆಬ್‌ಸೈಟ್: https://kerc.karnataka.gov.in		
ವಿಷಯ: ವಿದ್ಯುತ್ ಬಳಕೆಯ ಮೇಲೆ ಪ್ರಸಿದ್ಧಗೊಳಿಸಿದ 2016-17ರ 2564		ದಿನಾಂಕ: 14.10.2026
ವಿದ್ಯುಚ್ಛಕ್ತಿ ಕಾಯ್ದೆ, 2003ರ ಅಡಿಯಲ್ಲಿ 15ರ ಪರಮ-ಶಕ್ತಿಯ (5)(ಎ) ರ ಅಡಿಯಲ್ಲಿನ ಸೂಚನೆ		
1. ವಿದ್ಯುಚ್ಛಕ್ತಿ ಕಾಯ್ದೆ, 2003 ರ ಸೆಕ್ಷನ್ 14, 15 ಮತ್ತು 86(1)(ಎ) ಅಡಿಯಲ್ಲಿನ ಕಾರಣಗಳ ಕಾರಣವಾಗಿ ವಿದ್ಯುಚ್ಛಕ್ತಿ ನಿಯಂತ್ರಣ ಅಯೋಗ (ಕೆಎಂ) ಅರಣ್ಯ ರಕ್ಷಣಾಕ್ರಮ ಪರಿಗಣಿಸಿ ಮುಖಾಂತರ ಆಯ್ಕೆ ಮಾಡಲಾಗುವ ವಿದ್ಯುಚ್ಛಕ್ತಿಯು ಪ್ರಕಾರ ಯೋಜನೆಗಳಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಪ್ರಕಾರಗಳ ಯೋಜನೆಗಳ ಹೊಂದಿಕೊಂಡು, ನಿವೇದನೆಯನ್ನು ಸಲ್ಲಿಸುವುದಕ್ಕಾಗಿ ಮತ್ತು ಸಮಯದ ಛೇದನೆಯನ್ನು ನಿವಾರಿಸುವುದಕ್ಕಾಗಿ (ನಿರ್ದೇಶನಗಳು, 2016 ರಂತಿಗಾಗಿ ಒಪ್ಪಂದವಿಲ್ಲದೆ, ಕೆ.ಎಂ.ನಲ್ಲಿ ಹೊಸ ಒಪ್ಪಂದವನ್ನು, ವಿವರಣೆ, ಮೂಲ ಸಂಖ್ಯೆ 184, ಕೆ.ಎಂ. ಮೂಲ, ಪ್ರಾ.ಸಂ. 2016-17ರಂತಿಗಾಗಿ ಪ್ರತಿ, ಕೆಎಂ-100803 ಸಂಖ್ಯೆಯ, "ಛೇದನ-ಒಳಗಡೆ-ಪ್ರಾಚೀನ-ಪ್ರಾಚೀನ" (BOOT) ಮಾಡುವುದರಿಂದ "ಕುಸುಕುಕುಸುಕು ಪಟ್ಟಿಯ ನಿಯಂತ್ರಣದಲ್ಲಿನ ವಿದ್ಯುಚ್ಛಕ್ತಿಗಳನ್ನು 2000 ಮೆಗಾವಾಟ್ತ್ ಕೋಟಿಗಳ ವರ್ಷಾಂಶದ ಉತ್ಪಾದಿಸಲಾಗುವ ವಿದ್ಯುಚ್ಛಕ್ತಿಯನ್ನು ನಿರ್ದೇಶನಗಳು ಪ್ರಕಾರ ಯೋಜನೆಗೆ" ಅಭ್ಯರ್ಥನೆಯಲ್ಲಿ ಪ್ರಕಾರ ಪಡವಾಳಿಯನ್ನು ಕೋರಿ ಈ ಅರ್ಜಿಯನ್ನು ಸಲ್ಲಿಸಿ ಈ ಯೋಜನೆಯು ಈ ಕೆಳಗಿನ ಅಂಶಗಳನ್ನು ಒಳಗೊಂಡಿರುತ್ತದೆ:		
ಕ್ರ.ಸಂ.	ವಿದ್ಯುತ್ ಪ್ರಕಾರ ಯೋಜನೆಯ ವಿವರ	ಕೆ.ಎಂ.ನಲ್ಲಿನ ಕಾರ್ಯದ ವಿವರ
1.	ತುಮಕೂರು ಜಿಲ್ಲೆಯ ರಮಾನಹಳ್ಳಿ, 2X125 ಎಂ.ವಿ.ಎ. 400ಕೆ.ವಿ ಬಳಿ ರಮಾನಹಳ್ಳಿ-ಗೋಕರ್ನಿ, 5X500 ಎಂ.ವಿ.ಎ. ಸಾಮರ್ಥ್ಯದ, 400/220 ಕೆ.ವಿ ಉಚ್ಚ-ಕೇಂದ್ರ ಸ್ಥಾಪಿಸಿ.	
2.	ಪ್ರಸ್ತಾವನೆ 400/220 ಕೆ.ವಿ ರಮಾನಹಳ್ಳಿ ಉಚ್ಚ-ಕೇಂದ್ರದಿಂದ ಪ್ರಸ್ತಾವನೆ 400/220 ಕೆ.ವಿ ರಮಾನಹಳ್ಳಿ-ಗೋಕರ್ನಿ ಉಚ್ಚ-ಕೇಂದ್ರದಿಂದ, 400 ಕೆ.ವಿ.ಎ. ಮಾರ್ಗ (ಕ್ಯಾಬ್) ಮೂಲ ಕೇಂದ್ರಗಳ ಸ್ಥಾಪಿಸಿ.	
3.	ಮೋಗೂರಿನಲ್ಲಿ 2X125 ಎಂ.ವಿ.ಎ. 400ಕೆ.ವಿ ಬಳಿ ರಮಾನಹಳ್ಳಿ-ಗೋಕರ್ನಿ, 5X500 ಎಂ.ವಿ.ಎ. ಸಾಮರ್ಥ್ಯದ 400/220kV ಜವಾನ ಉಚ್ಚ-ಕೇಂದ್ರವನ್ನು ಸ್ಥಾಪಿಸುವುದು.	
4.	ಕೋಟಲೂರು ಉಚ್ಚ-ಕೇಂದ್ರದಿಂದ ಪ್ರಸ್ತಾವನೆ 400/220 ಕೆ.ವಿ ದೊಡ್ಡಹಳ್ಳಿ ಉಚ್ಚ-ಕೇಂದ್ರವನ್ನು, 400 ಕೆ.ವಿ.ಎ. ಮಾರ್ಗ (ಕ್ಯಾಬ್) ಮೂಲ ಕೇಂದ್ರಗಳ ಸ್ಥಾಪಿಸಿ.	
5.	ಪ್ರಸ್ತಾವನೆ 400/220kV ದೊಡ್ಡಹಳ್ಳಿ ಉಚ್ಚ-ಕೇಂದ್ರದಿಂದ 220 ಕೆ.ವಿ ದೊಡ್ಡಹಳ್ಳಿ ಉಚ್ಚ-ಕೇಂದ್ರ, 2 ಸಂಖ್ಯೆಯ ವಿಮಾನ ಬರ್ಲಿಂಗ್ ಲೈನ್‌ಗಳನ್ನು, 220 ಕೆ.ವಿ.ಎ. ಮಾರ್ಗ (ಏರ್‌ಲೈನ್ ಛಾಪ್) ಮತ್ತು 1200 ಸ್ಕ್ವೇರ್ ಎಂ.ಎ. ಯಾವ ಕೆಲವು ಕೇಂದ್ರಗಳ ಸ್ಥಾಪಿಸಿ.	ಛಾಪ್ ಬರುವ ದಿನಾಂಕವು 30 ತಿಂಗಳಿಗಿಂತ ಹೆಚ್ಚಿರುತ್ತದೆ.
6.	ಪ್ರಸ್ತಾವನೆ 400/220kV ದೊಡ್ಡಹಳ್ಳಿ ಉಚ್ಚ-ಕೇಂದ್ರದಿಂದ ಪ್ರಸ್ತಾವನೆ 220 ಕೆ.ವಿ ದೊಡ್ಡಹಳ್ಳಿ ಉಚ್ಚ-ಕೇಂದ್ರ, 220 ಕೆ.ವಿ.ಎ. ಮಾರ್ಗ (ಏರ್‌ಲೈನ್ ಛಾಪ್) ಮತ್ತು 1200 ಸ್ಕ್ವೇರ್ ಎಂ.ಎ. ಯಾವ ಕೆಲವು ಕೇಂದ್ರಗಳ ಸ್ಥಾಪಿಸಿ.	
7.	ಪ್ರಸ್ತಾವನೆ 400/220 ಕೆ.ವಿ ದೊಡ್ಡಹಳ್ಳಿ ಉಚ್ಚ-ಕೇಂದ್ರದಿಂದ ಸರ್ಕಾರದ ವಿಮಾನ ಉಚ್ಚ-ಕೇಂದ್ರ, ಸರ್ಕಾರದ ಉಚ್ಚ-ಕೇಂದ್ರದಿಂದ 2 ಸಂಖ್ಯೆಯ ಲೈನ್‌ಗಳನ್ನು, 220 ಕೆ.ವಿ.ಎ. ಮಾರ್ಗ (ಏರ್‌ಲೈನ್ ಛಾಪ್) ಮತ್ತು 1200 ಸ್ಕ್ವೇರ್ ಎಂ.ಎ. ಯಾವ ಕೆಲವು ಕೇಂದ್ರಗಳ ಸ್ಥಾಪಿಸಿ.	

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